

**GOVERNMENT OF INDIA  
PERSONNEL,PUBLIC GRIEVANCES AND PENSIONS  
LOK SABHA**

UNSTARRED QUESTION NO:1100  
ANSWERED ON:02.08.2006  
RECOGNITION OF SERVICE ASSOCIATIONS/ UNION  
Satheedevi Smt. P.

**Will the Minister of PERSONNEL,PUBLIC GRIEVANCES AND PENSIONS be pleased to state:**

- (a) the time by which the re-verification process ordered in March 2002 for recognition of Service Associations/Unions of Central Secretariat Staff would be completed;
- (b) the action taken to complete the process;
- (c) the details of the present status of the two service organisations recognised in the first round of verification including the service organisation which did not get recognition in the first round?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS.(SHRI SURESH PACHOURI)

(a) & (b): The verification process initiated in March, 2002, has not yet been completed. Out of the 33 Cadre Controlling Authorities addressed in this regard, complete reply has been received only from 16. The remaining Cadre Controlling Authorities are being reminded regularly to expedite the process.

(c): Central Secretariat Service Section Officers' Association and the Central Secretariat Non-Gazetted Employees Union were accorded recognition in the year 2000. During the period of re-verification of the membership of these two organisations, there will not be any change in the status of their recognition, till the completion of the re-verification process. Those organisations which failed to get recognition earlier, will have to undergo recognition process.